

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

10

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF 11-

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><u>O.A. No.287/2007</u> <u>Date of Order : 18.10.2010</u></p> <p>Mr. Gopal Bose, proxy counsel for Mr. Harish Purohit, counsel for applicant. Mr. M. Godara, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>Mr. Gopal Bose, learned proxy counsel for Mr. Harish Purohit, appearing on behalf of the applicant, seeks permission to withdraw this Original Application. On the other hand, the respondents' lawyer has no objection.</p> <p>In view of the submission made by the learned advocate of the applicant, he is permitted to withdraw this original application with liberty to agitate the grievance, if any, before the authority concerned. Accordingly, this O.A. is dismissed as withdrawn.</p> <p><u>Sudhir Kumar</u> [Sudhir Kumar] Administrative Member</p> <p><u>Justice S.M.M. Alam</u> [Justice S.M.M. Alam] Judicial Member</p> <p><u>110</u></p>	

दिल्ली के अधिकारी की अनुसन्धान समिति
परिषद्वारा दिल्ली के अधिकारी की
को लक्ष्य-प्रति दिल्ली के अधिकारी की

अनुसार अधिकारी
केन्द्रीय प्रशासनिक अधिकारी
जोधपुर न्यायपीठ, जोधपुर